COURT- II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.17 of 2011 ,
Appeal No. 18 of 2011 &
Appeal No.19 of 2011

Dated: 5TH July, 2011

Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member

In the matter of:

Tata Power Co.Ltd. …… Appellant (s)

Versus

M.E.R.C. ….. Respondent (s)

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s) :

ORDER

Learned Counsel for the Appellant seeks some time to file rejoinder. He is directed to file rejoinder on or before 20.07.2011.

Post the matter for hearing **on 26.07.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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